

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 06.03.2026

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD -2.0/1 /2026	WP (C) No. 440 of 2025	BISOLLINA SANGMA VS THE STATE OF MEGHALAYA AND 3 ORS	MR. P.T.SANGMA	MS.O.A.I.BANG	DR. D MAWLONG	11:00 AM	PHYSICAL	CONFERENCE HALL
2	HCM/SMD -2.0/10 /2026	WP(C) No. 590 of 2025	MINOT SYNGKLI VS STATE OF MEGHALAYA	Ms. A.SYNREM	Mr. N.SYNGKON Mr. J.N.RYNJAH Ms. E.B.PASSAH	A. SYIEMIIONG	11:00 AM	PHYSICAL	ANNEXED BUILDING
3	HCM/SMD -2.0/11 /2026	WP (C) No. 336 of 2025	MARY D MARAK VS THE STATE OF MEGHALAYA & ORS	Mr. W.KHONGSNI	Mr. J.N.RYNJAH	A. SYIEMIIONG	12:00 PM	PHYSICAL	ANNEXED BUILDING
4	HCM/SMD -2.0/12 /2026	CRP No. 17 of 2025	ABHIRAM HAJONG VS SAKUNTALA HAJONG	Mr. L.KOCH	Ms. P.AGARWAL, (LEGAL AID COUNSEL)	A. SYIEMIIONG	1:00 PM	PHYSICAL	ANNEXED BUILDING
5	HCM/SMD -2.0/13 /2026	CrI. Petn. No. 54 of 2024	SMTI. DEIRDRI SHYLLA VS STATE OF MEGHALAYA AND 2 ORS.	Mr. K.CH.GAUTAM	Mrs. I. LYGWA Mr. M. LYGDOH	P. YADAV	11:30 AM	PHYSICAL	ANNEXED BUILDING
6	HCM/SM D- 2.0/9/20 26	WP (C) No. 84 of 2024	SMTI. BARSHILLA N. SANGMA VS GHADC AND ORS	Mr. V.K. JINDAL, Sr. Adv MS. W. RYMBAI	Ms. E. DKHAR Mr. PHILEMON NONGBRI	P. YADAV	12:30 PM	PHYSICAL	ANNEXED BUILDING

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1	HCM/SMD 2.0/14/202 6	MACAPPL No. 5 of 2025	KHAIBOR ALI VS ZAMIR UDDIN MAZUMDAR AND ORS	Mr. N.I. CHOUDHURY	Ms. W. RYMDAI	DR M. KHARSHING	10.30 AM	PHYSICAL	CONFERENCE HALL